

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO(S). 15195/2025

GUJARAT URJA VIKAS NIGAM LIMITED

Appellant(s)

VERSUS

CENTRAL ELECTRICITY REGULATORY COMMISSION & ORS. Respondent(s)

WITH

CIVIL APPEAL NO(S). 96/2026

O R D E R

1. We have heard learned senior counsel for the appellant(s) and learned senior counsel for the private respondents who are appearing on caveat.
2. We do not find any reason to interfere with the interim order(s) passed as impugned order(s) in these appeals.
3. Hence, the Civil Appeals are dismissed.
4. Both sides are directed to cooperate with the Central Electricity Regulatory Commission (for short "CERC") for expeditious disposal of the cases.
5. Pending application(s), if any, shall stand disposed of.

.....J.
(B.V. NAGARATHNA)

.....J.
(UJJAL BHUYAN)

NEW DELHI;
JANUARY 16, 2026

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO(S). 15195/2025

GUJARAT URJA VIKAS NIGAM LIMITED

Appellant(s)

VERSUS

CENTRAL ELECTRICITY REGULATORY COMMISSION & ORS. Respondent(s)

(FOR ADMISSION
IA No. 337911/2025 - STAY APPLICATION)

WITH

Civil Appeal No(s). 96/2026

(FOR ADMISSION

IA No. 5510/2026 - EX-PARTE STAY

IA No. 5509/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 16-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Mr. Mg Ramachandran, Sr. Adv.
Ms. Hemantika Wahi, AOR
Ms. Ranjitha Ramachandran, Adv.
Ms. Jesal Wahi, Adv.
Ms. Srishti Khindaria, Adv.

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal, Adv.
Mr. Subham Arya, Adv.
Mr. Nikunj Dayal, AOR
Ms. Palavi Saigal, Adv.
Ms. Reeha Singh, Adv.
Ms. Srishti Khindaria, Adv.
Mr. Aneesh Bajaj, Adv.

For Respondent(s) Mr. P. Chidambaram, Sr. Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Sahai, Adv.
Ms. Shubhi Sharma, Adv.
Ms. Shambhavi Jha, Adv.
Ms. Vandana Ragwani, Adv.
Mr. Shri Venkatesh, Adv.
Ms. Kanika Chugh, Adv.
Mr. Shryeshth Ramesh Sharma, Adv.

Mr. Pukhrambamb Ramesh Kumar, AOR
Mr. Ashutosh Kumar Srivastava, Adv.
Mr. Aashwyn Singh,, Adv.
Mr. Suhael Buttan, Adv.
Mr. Vedant Choudhary, Adv.
Ms. Nuha Rahman, Adv.
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The appeals are dismissed in terms of the signed order.
2. Pending application(s), if any, shall stand disposed of.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS
(Signed order is placed on the file)

(DIVYA BABBAR)
COURT MASTER (NSH)